

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:139

ANSWERED ON:17.10.2008

VIOLATION OF MRTP ACT

Singh Deo Smt. Sangeeta Kumari;Thummar Shri Virjibhai

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the number of companies found guilty for alleged violation of the Monopolies and Restrictive Trade Practices (MRTP) Act;
- (b) whether any action has been taken against such companies;
- (c) if so, the details thereof, company-wise; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) to (d) A statement is attached.